

MR. CHAIRMAN: Shri Bhogendra Jha may move for leave to introduce the Bill.

SHRI BHOGENDRAJHA (Madhubani): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BHOGENDRAJHA: I introduce the Bill.

15.31 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 343 and
348)

[English]

SHRI BHOGENDRAJHA (Madhubani): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BHOGENDRAJHA: I introduce the Bill.

MR. CHAIRMAN: Dr. P. Vallal Peruman-Absent.

Shri Ram Naik.

15.31 1/2 hrs.

INDIAN MEDICINE CENTRAL
COUNCIL (AMENDMENT) BILL*

(Amendment of section 2 etc.)

[English]

SHRI RAM NAIK (Bombay-North): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Medicine Central Council Act, 1970.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted

SHRI RAM NAIK: I introduce the Bill.

15.32 hrs.

MARGINAL FARMERS AND AGRICULTURE WORKERS FAMILY SECURITY BILL*

[Translation]

KUMARI UMA BHARTI (Khajurho) : I beg to move :-

"That leave be granted to introduce a Bill to provide for security to the families of marginal farmers and agricultural workers."

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for security to the families